

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5900
ANSWERED ON:17.05.2007
ALLOTMENT OF PETROL PUMPS TO SCs /STs
Panda Shri Brahmananda

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): the basis on which retail petrol outlets in the country are allotted to prospective candidates and the basis of benchmarking reservation for allotment of petrol pumps/retail outlets to different categories of people including Scheduled Castes and Scheduled Tribes;
- (b): the number of petrol outlets allotted to various categories of applicants for each of the last three years, State-wise and year-wise;
- (c): whether the Government is contemplating to allocate any retail petrol outlets during the financial year 2007-08; and
- (d): if so, the number of such outlets to be allocated, State-wise and category-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a): Based on certain broad parameters advised by the Government to the Public Sector Oil Marketing Companies (OMCs), the latter have framed their guidelines for the selection of retail outlet dealerships, LPG distributorships and SKO-LDO dealerships for viable locations in the country, and have been making selections and allotments of such dealerships/distributorships in terms of these guidelines. The benchmarking reservation for allotment of petrol pumps/retail outlets to different categories of people, i.e., Defence Personnel, Freedom Fighters, Outstanding Sports Persons, Paramilitary/Police/Government Personnel, Physically Handicapped, Scheduled Castes/Scheduled Tribes, is done in line with the 100 point roster as per guidelines.
- (b) to (d): Information is being obtained and will be furnished.